

**SHRI B. K. P. SINHA:** May I know if the Government of India have made efforts to ascertain whether China has been able to develop tactical nuclear weapons, a system which has almost become part of the conventional weapons system. If so, may I know how the Government propose to meet this sort of challenge?

**SHRI Y. B. CHAVAN:** These tactical and conventional nuclear weapons have different connotations in different countries. It is a question of distances to be covered and the size of the forces to be used. I do not think at the present moment China has started making use of these tactical nuclear weapons. Anyway, I would like to emphasise this one aspect that the Chinese threat is there but we should not create any panic about it by saying that they are likely to come before the monsoon or after the monsoon. It is really a propaganda that the Chinese are interested in. I would like to tell hon. Members that the real threat of Chinese today is from conventional weapons. I think we will have to take note of that particular aspect. The real and immediate threat is from conventional weapons.

**MR. CHAIRMAN:** Next question.

**नेता जी के बारे में समाचार**

\*284. **श्री राम कुमार भुवालका :** क्या बंदेशिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 7 मार्च, 1966 के हिन्दुस्तान टाइम्स में "नेताजी अभी तक जीवित हैं" शीर्षक से छपे समाचार की ओर दिलाया गया है ;

(ख) यदि हां, तो क्या इस सम्बन्ध में कोई जानकारी प्राप्त की जा रही है, और

(ग) यदि हां, तो इसका ब्योरा क्या है ?

†[NEWS ABOUT NETAJI

\*284. **SHRI R. K. BHUWALKA** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to a news item appearing in the "Hindustan Times" dated the 7th March, 1966 under the caption "Netaji still alive";

(b) if the answer to part (a) above be in the affirmative whether any information is being collected in this regard; and

(c) if so, what are the detail thereof ?]

**THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):** (a) Yes, Sir.

(b) and (c) The Enquiry Committee which was appointed in 1956 to investigate the facts relating to the reported death of Netaji Subhash Chandra Bose had established that Netaji had actually died in an air accident in 1945. The Government have accepted these findings and have not come across any further information that would contradict the findings of the Enquiry Committee.

‡[बंदेशिक कार्य मंत्री (सरदार स्वर्ण सिंह) :  
(क) जी हां ।

(ख) और (ग) नेताजी सुभाषचन्द्र बोस की कथित मृत्यु से संबद्ध तथ्यों की पड़ताल करने के लिए 1956 में जो जांच समिति नियुक्त की गई थी, उसने यह स्थिर किया था कि नेताजी वास्तव में 1945 की एक हवाई दुर्घटना में मर गए थे । सरकार ने इस निष्कर्ष को स्वीकार कर लिया है और ऐसी कोई और सूचना नहीं मिली है जिससे जांच समिति के निष्कर्ष का खंडन होता हो ।]

**श्री राम कुमार भुवालका :** क्या मंत्री जी बतायेंगे कि विगत कई वर्षों से बार-बार नेताजी सुभाषचन्द्र बोस के लिये यह रिपोर्ट

†[ ] English translation.

‡[ ] Hindi translation.

छपती रहती है कि वे ज़िन्दा हैं और क्या सरकार पेपर्स में ऐसी कोई रिपोर्ट नहीं निकाल सकती जिससे आगे ऐसी रिपोर्ट न छपे ?

सरदार स्वर्ण सिंह : हमारा प्रेम आज़ाद है ।  
वे जो चाहें लिख दें ।

श्री शीलभद्र याजी : उनको अरेस्ट करना चाहिये ।

**SHRI ATAL BIHARI VAJPAYEE:** May I know whether the hon. Minister is aware that the ashes of Netaji are lying in a temple in Tokyo neglected and, if so, why no efforts have been made so far to bring these ashes to India ?

**SARDAR SWARAN SINGH:** It is a fact that the ashes are reported to be lying at the Renkoji temple in Tokyo. I am not aware of any efforts that might have been made to bring back the ashes. I will look into that aspect, Sir.

**SHRI CHITTA BASU:** May I know whether the Government is aware of the fact that many important personalities of this country and a large section of our people do not believe that Netaji is dead, in spite of that Committee's report ? May I know whether the Government proposes to set up another committee to have a final probe in the matter ?

**SARDAR SWARAN SINGH:** No, Sir. There is no intention to set up another committee. Government is satisfied with the conclusions that have been arrived at by the Shah Nawaz Khan Committee.

#### REFERENCE TO KASHMIR IN CENTO COMMUNIQUE

\*285. **SHRI N. R. M. SWAMY:** Will the Minister of EXTERNAL AFFAIRS be pleased to state the reaction of the Government of India to the reference to Kashmir in the recent CENTO communique ?

**THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):** The reference to Kashmir in

the CENTO communique is unwarranted, since Jammu and Kashmir is a constituent state of the Indian Union, and therefore an integral part of Indian Union territory.

**SHRI N. R. M. SWAMY:** Sir, the conception of the CENTO is only to prevent aggression from outside and subversion from within and according to the bilateral agreement entered into between Turkey and Iraq this was directed against the U.S.S.R. Has Government taken any steps to lodge a complaint with the U.K. and the U.S.A., non-regional members of the CENTO, as to what immediate provocation there was for them to accede to this reference being made and why they connived at it ?

**SARDAR SWARAN SINGH:** I think the best way is to ignore this and not feel agitated about this.

**SHRI ARJUN ARORA:** I am glad the Minister has said that the reference was unwarranted. Some of the powers which are members, financiers and suppliers of CENTO claim to be very friendly to India and some of our Ministers have also said that they are friendly to us. May I know if the Government has taken any steps to draw the attention of the so-called friendly powers to the unwarranted nature of this reference to which they are undoubtedly a party ?

**SARDAR SWARAN SINGH:** Sir, we have already drawn the attention of some powers who are signatories to this. I will check up and see that we take this up suitably with all the signatories. There is no use taking it up with Pakistan.

**SHRI N. R. M. SWAMY:** May I know whether the signatories which you referred to are Britain and the U.S.A. and, if that is so, whether they took initial objection to including this particular item in this communique, when the amateur Foreign Minister of Pakistan insisted on its inclusion ?

**SARDAR SWARAN SINGH:** Sir, I have already said that I will check up